

**GOVERNMENT OF INDIA  
MINISTRY OF CIVIL AVIATION  
LOK SABHA  
UNSTARRED QUESTION NO. : 3114  
(To be answered on the 4<sup>th</sup> August 2022)**

**EMERGENCY LANDING OF AIRCRAFT**

**3114. SHRI PARBATBHAI SAVABHAI PATEL  
SHRI NARANBHAI KACHHADIYA**

**Will the Minister of CIVIL AVIATION**

**नागर विमानन मंत्री**

**be pleased to state:-**

- (a) the number of incidents of emergency landing of aircraft within the country during the last two years along with the reasons therefor;**
- (b) whether the Government is aware of the technical faults behind the said emergency landing and if so, the details thereof;**
- (c) the names of the places in the country wherein the above emergency landings have been carried out; and**
- (d) whether all the airlines operating throughout the country fulfill the fitness criteria with regard to their aircraft and if so, the details thereof?**

**ANSWER**

**Minister of State in the Ministry of CIVIL AVIATION**

**नागर विमानन मंत्रालय में राज्य मंत्री**

**(GEN. (DR) V. K. SINGH (RETD))**

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**(a) to (c) A total of 18 emergency landing incidents have occurred within the country with aircraft operated by Indian scheduled airlines during last two years i.e. from 01.08.2020 to 29.07.2022. The detail of emergency landing incidents including the place of landing, technical fault and rectification action is attached as Annexure.**

**(d) The Directorate General of Civil Aviation (DGCA) issues the Air Operator Permit (AOP) to the airline on compliance with laid down Civil Aviation Requirements (CARs) which require the airline to have their own maintenance organisation approved or have arrangement with an approved maintenance organisation for maintaining their aircraft in a continuous state of airworthiness. The responsibility for the maintaining the aircraft lies with airline which is required to ensure that aircraft is maintained as per the maintenance programme prepared based on instruction of the manufacturer and approved by DGCA. Airline/operators are also responsible for ensuring that the required qualified and experienced manpower, equipment and spares**

including maintenance data is available for maintaining the aircraft.

**DGCA ensures that the airline and the maintenance organisation continue to comply with the regulatory requirements against which they have been initially approved through a system of surveillance, audits, spot checks, night surveillance etc. and in case of the non-compliances, DGCA ensure that rectification is taken by the airlines/ maintenance organisation. DGCA initiates enforcement actions against organisation/ personnel in case violations are found which may include warning, suspension, or cancellation of approval/ authorisation/ permit/ license including imposition of financial penalty.**

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**In response to para (a) of the Lok Sabha Unstarred Q.No. 3114 for answer on 04.08.2022 regarding "Emergency Landing of Aircraft"**

ANNEXURE

S.No	Date	Place	Aircraft Type	Sector	Brief of Incident	Rectification
1	15-Aug-20	Jaipur	A320	Surat-Delhi	Aircraft diverted to Jaipur due to aft cargo smoke warning. Aircraft declared emergency and landed safely.	Aft cargo compartment smoke detectors replaced.
2	25-Oct-20	Tiruchirappalli	ATR 72	Bangalore-Tiruchirappalli	During descent, electric smoke warning came followed by inverter no. 1 fault. Aircraft declared emergency and landed safely.	Inverter no.1 replaced.
3	23-Dec-20	Kolkata	A320	Kolkata-Hyderabad	Air turn back due to multiple warning involving auto flight auto thrust off, engine no.1, 2 reverser faults, brake system no. 2 fault.	Main landing gear assembly was replaced.
4	1-Jan-21	Jaipur	A320	Udaipur-Delhi	Aircraft diverted to Jaipur as aircraft was on minimum diversion fuel. Aircraft declared emergency and landed safely at Jaipur.	Nil rectification was required
5	11-Jan-21	Kolkata	Q400	Jharsuguda-Kolkata	During flight, cabin pressurization warning came. Aircraft declared emergency and landed safely.	Cabin Pack bypass valve and compressor overheat temperature switch replaced.
6	1-Feb-21	Kolkata	B737	Kolkata-Bagdogra	Air turn back due to fire and smoke reported in cabin	The smoke in cabin was attributed to bird hit on engine no. 1.
7	2-Apr-21	Bangalore	A320	Lucknow-Bangalore	During flight, pack no.1 and no. 2 overheat warning came. Aircraft declared emergency and landed safely.	No. 2 Compressor temperature sensor replaced. Also pack no. 2 turbine bypass valve replaced.
8	10-Apr-21	Cochin	B737	Riyadh-Calicut	Tyre damage suspected on takeoff at Riyadh airport. Aircraft diverted to cochin. Aircraft declared emergency and landed safely.	During rectification, right hand main landing gear lower side strut door attaching lug was broken. Same was replaced.
9	2-Jul-21	Delhi	A320	Mumbai-Dehradun	Aircraft diverted to Delhi due to bad weather and declared emergency due low fuel. Aircraft landed safely.	Nil rectification was required
10	2-Jul-21	Delhi	A320	Bangalore-Dehradun	Aircraft diverted to Delhi due to bad weather and declared emergency due low fuel. Aircraft landed safely.	Nil rectification was required
11	5-Aug-21	Hyderabad	A320	Chennai-Delhi	Aircraft diverted to Hyderabad, due to cargo smoke warning. Aircraft declared emergency and landed safely.	Aft cargo compartment smoke detectors replaced.

12	11-Aug-21	Kuwait	B737	Kuwait-Vijayawada	Air turn back due to engine no. 2 overheat light illuminated. Aircraft declared emergency and landed back safely.	No.2 Engine loop B core right detector replaced.
13	2-Jan-22	Hyderabad	ATR 72	Hyderabad-Chennai	Air turn back due to cabin pressurization issue. Aircraft declared emergency and landed back safely.	Ambient pressure sensor was found faulty and replaced.
14	5-Feb-22	Toronto	B777	Delhi-Toronto	During flight, aft cargo fire warning came. Aircraft declared emergency and landed safely at Toronto.	Aft cargo compartment smoke detectors replaced along with the fire bottles.
15	23-Mar-22	Cochin	B 737	Riyadh-Cochin	During flight, aft cargo fire warning came. Aircraft declared emergency and landed safely at Cochin.	Aft cargo compartment smoke detectors and cargo electric unit replaced.
16	4-Apr-22	Nagpur	ATR 72	Nagpur-Lucknow	Air turn back due to burning smell and white fumes in cabin with no warning. Aircraft declared emergency and landed back safely.	Right hand pack additional deicing pressure switch replaced.
17	2-Jul-22	Delhi	Q400	Delhi-Jabalpur	Aircraft returned back to Delhi due to smoke in cabin. Aircraft declared emergency and landed back safely.	Engine no. 1 replaced.
18	16-Jul-22	Muscat	B 737	Calicut-Dubai	In cruise, burning smell came from one of the vents in the forward galley. Aircraft diverted to Muscat. Aircraft declared emergency and landed safely.	Forward galley oven No.1-06 replaced.